

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 1
(IB)-449(PB)/2020

IN THE MATTER OF:

Sh. Niraj Kumar

Vs.

M/s. RG Residency Pvt Ltd.

.... Applicant

.... Respondent

Under Section 9 of IBC.

Order delivered on 07.02.2020

Coram:

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

SH. S.K MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner :

Mr. Siddharth Srivastava, Advocate

ORDER

Learned counsel for the applicant undertakes to file master data of the corporate debtor within one week.

List on 13.03.2020.



Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)



Sd/-

(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)